

DISTRICT AND SESSIONS COURT, AKOLA

RECRUITMENT -2018

APPROVED SELECT /WAIT LIST

FOR THE POST OF JUNIOR CLERK

| Sr. No. | Registration ID No. | Name of the candidates |
|---------|---------------------|-----------------------------|
| 1 | DCR262168 | SHUBHANGI GAJANAN HANDE |
| 2 | DCR576391 | PRASANNA SURESHCHAND GADIYA |
| 3 | DCR335520 | SUMIT GAJANAN BOBADE |
| 4 | DCR273421 | PRASHANT PRAKASH MORODE |
| 5 | DCR157129 | GAURAV VIJAY JUNGADE |
| 6 | DCR168821 | SHUBHAM LAXMAN KAVITKAR |
| 7 | DCR88443 | SOPAN NARAYAN MORE |
| 8 | DCR110886 | SHASHANK JAIPRAKASH PANDE |
| 9 | DCR580036 | JYOTI ANANDRAO MURUMKAR |
| 10 | DCR19047 | RAVI PANDURANG MASANE |
| 11 | DCR291583 | RITESH RAMBHAU PINGE |
| 12 | DCR10062 | SONALI ASHOK GAWANDE |
| 13 | DCR336908 | CHETAN UMAKANT PAWAR |
| *14 | DCR5424 | SACHIN PRAKASH PATOND |
| 15 | DCR324193 | GOPAL MURLIDHAR DHATRAK |
| 16 | DCR264512 | SHUBHANGI KISHOR SHELUKAR |
| *17 | DCR187651 | PRIYANKA AMBADAS GAWANDE |
| ***18 | DCR269843 | RUNAL SANJAY CHAVAN |
| 19 | DCR28479 | HARSHA VISHNU BHARATI |
| 20 | DCR143077 | GOPAL DIPAK JAWALKAR |
| *21 | DCR151594 | KARUNA BANDU SHIRSAT |
| *22 | DCR147469 | SHESHRAO NAMDEO GOTARKAR |
| *23 | DCR94073 | HARSHA DHANRAJ MALI |
| **24 | DCR258068 | ASHWINI RAVINDRA NARE |
| *25 | DCR2244 | PRIYANKA RATNADEEP NAGDIVE |

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| *26 | DCR129888 | POONAM GOVARDHAN MOREY |
| ***27 | DCR288858 | POONAM OMPRAKASH SHARMA |
| *28 | DCR75397 | ASHVINI MOHAN PAWAR |
| 29 | DCR330783 | ARUN MADHAORAO SARDAR |
| *30 | DCR193277 | JOSNA GOPALRAO NATHE |
| *31 | DCR97793 | CHANDRAKANT SUNIL GAJBHIYE |
| *32 | DCR123685 | SANDHYA EKNATH INGLE |
| ***33 | DCR141772 | RENUKA HARIDAS MORE |
| ***34 | DCR128405 | AKSHAY SHRIKRUSHNA JUNGARE |
| ***35 | DCR319137 | ANITA RAMESHWAR LANDGE |
| ***36 | DCR602042 | SHUBHANGI ASHOK LAGHE |
| *37 | DCR212297 | ROSHAN RAMDAS LANJEWAR |
| *38 | DCR117806 | RUPALI RAJENDRA RAKHONDE |
| *39 | DCR501453 | PAWAN VILASRAO GAWANDE |
| ***40 | DCR382768 | SHITAL BHASHKAR MHASAL |
| **41 | DCR103864 | DIPALI GAJANAN GITE |
| ***42 | DCR487014 | ABHILASHA PRAMOD THORAT |
| ***43 | DCR266066 | GAURAV NARENDRA KHELKAR |
| *44 | DCR203633 | SHARDA PANJABRAO TALOT |
| *45 | DCR125573 | DIPAWALI KASHINATH WANKHADE |
| *46 | DCR146898 | VIKRANT SHASHANK TARALE |
| **47 | DCR30461 | ANKITA PARMESHWAR RAUT |
| *48 | DCR287984 | ARATI SUBHASH FARKADE |
| *49 | DCR32616 | KUNAL BHAGWAN GAWANDE |
| *50 | DCR190121 | GOPAL JAGDEORAO AMBHORE |
| *51 | DCR43868 | SHRUTI HARIDAS GOTMARE |
| *52 | DCR27494 | POONAM MANGESH JOSHI |
| *53 | DCR602489 | SWATI DNYANESHWAR NAWKAR |
| *54 | DCR211533 | PRAVIN SAHEBRAO SAWALE |
| *55 | DCR364017 | DEEPALI KISHORSINGH UPADHYAY |
| ***56 | DCR216030 | SHUBHAM HIMMATLAL PALI |
| *57 | DCR632001 | RAJESH SHRIRAM GAWAI |
| *58 | DCR108834 | SUMIT HEMANT KASHIKAR |

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|---------|-----------|-----------------------------|
| *59 | DCR230716 | SAPNA RUPRAO METKAR |
| ***60 | DCR344222 | MADHURI GAJANAN HANDE |
| ***61 | DCR40470 | VIVEK SUNIL JADHAV |
| *62 | DCR161670 | SEEMA SANJAY KHOBARKHEDE |
| *63 | DCR541177 | URMILA BABARAO KHANDARE |
| ***64 | DCR3134 | HARISH DIGAMBAR NAHATE |
| ***65 | DCR151241 | RAJESH BHAGWAN TELGOTE |
| ε ***66 | DCR129524 | DARSHAN MANIKCHAND HOTE |
| ***67 | DCR277802 | VAISHNAVI RAMESHWAR LAVHALE |
| *68 | DCR236931 | SAPANA PRABHU CHAVAN |
| ***69 | DCR257051 | ROSHANI DILEEP BHOMBE |
| ***70 | DCR355511 | ASHISH ASHOK MONDOKAR |
| ***71 | DCR28674 | SONALI RAMESH BAGLEKAR |

Note :

- 1) The above Select / Wait list is valid only for the period of two years from the date of notification i.e. from today.
- 2) The appointment of the candidates against whose name *, **, *** mark is there, shall be subject to following conditions
 - a) Their appointment will be on ad-hoc basis.
 - b) The candidates against whose name * mark is there, shall require to qualify Marathi Typing Test, ** mark shall require to qualify English Typing Test and *** mark shall require to qualify both i.e. Marathi & English Typing Test, within a period of One year from the date of their respective appointment.
 - c) These candidates shall also give undertaking to the effect that, their appointment is on ad-hoc basis and they will be discharged from service, if they fail to clear the requisite test/s as stated in condition (b), within a period of One year from the date of their respective appointments.

Dated: 13-11-2018
AKOLA.

By Order.

[Signature]
Registrar,
District Court,
Akola

13.11.2018